

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1448
ANSWERED ON:14.08.2013
MEDIATION CENTRES
Ajay Kumar SHRI

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has formulated/proposes to formulate any policy to promote Mediation Centres at gram sabha level;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government to provide an efficient mechanism for quick redressal of disputes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to(c) Information is being collected and will be laid on the Table of the House.